COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)

IA NO.702 OF 2016 IN DFR NO.3757 OF 2016

Dated: 21st December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Him Urja Pvt. Ltd. ....Appellant(s)
Vs.
Uttrakhand Electricity Regulatory Commission &Anr.
....Respondent (s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

ORDER

IA NO.702 OF 2016
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 17.01.2017. Dasti, in addition, is permitted.

List the matter on ***17.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vg